

Inspector	Sub-Inspector	Assistant Sub-Inspector	Head Constable	Constable
2	4	4	4	4

(ii) Found negligent in performing duty-

Inspector	Sub-Inspector	Assistant Sub-Inspector	Head Constable	Constable
28	22	31	41	78

(c) With a view to curbing involvement of policemen in Crime and Generating public confidence, the Delhi Police has been taking deterrent action including disciplinary proceedings in all cases where police-men are found involved in crime. It is revising the training syllabi, both for initial training and refresher courses, to bring about the required behaviour all changes among police-men. Briefing is also being given by senior officers to the members of the force through Sampark Sabhas. Accessibility of senior officers to the public is being insisted upon. A close watch is being kept on the conduct of policemen with doubtful integrity by the Vigilance Branch and the Anti-Corruption Branch of the Government of National Capital Territory of Delhi. A high powered checking team consisting of senior police officers conducts surprise checks to curb misbehavior of police personnel with the public. Every arrested person is allowed to use the police station Telephone to inform his/her relation or friend about his/her arrest. A central checking team functions round the clock and makes surprise visits to police stations/posts to ensure that there are no illegal detentions. The action taken against errant police personnel has generally yielded satisfactory results.

[English]

#### International Film Festival of India

387. SHRI SANAT KUMAR MANDAL:  
SHRIMATI GEETA MUKHERJEE:  
SHRI LOKANATH CHOUDHURY:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the International Film Festival of India was held in New Delhi in January, 1996;

(b) if so, the expenditure incurred thereon and the profit earned there from;

(c) the shortcomings noticed during this festival;

(d) whether the Government propose to hand over the task of organising the International Film Festivals to the Film Industry; and

(e) if so, the details thereof and the rationale behind such move?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI P.M. SAYEED):

(a) Yes, Sir.

(b) A budget of Rs. 215 lakhs was sanctioned. The Government of National Capital Territory of Delhi also contributed a sum of Rs. 25 lakhs for the Festival. The Festival is a promotional activity and expenditure incurred thereon is not aimed at earning profits.

(c) No serious shortcomings was noticed during the festival.

(d) and (e). There is a proposal for handing over the task of organising the International Film Festival of India to the film industry. However, no decision has been taken so far.

[Translation]

#### Telecast Time for Regional Services

388. SHRI RAJENDRA AGNIHOTRI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is a proposal for extending the telecast time for regional services on Doordarshan; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI P.M. SAYEED):

(a) There is no such proposal at present.

(b) Does not arise.